

Bangladesh Steel Plant

5688. **SHRI JYOTIRMOY BOSU** : Will the Minister of STEEL AND MINES be pleased to state whether the Metallurgical Engineering Consultants (India) Limited have prepared and submitted to the Bangladesh Government the feasibility report for setting up Steel Plant in Bangladesh using gaseous reduction process?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA) : The Metallurgical & Engineering Consultants (India) Ltd. except to take up shortly the preparation of a feasibility report for setting up a sponge iron plant in Bangladesh with an annual capacity of 500,000 tonnes based on imported iron ore and locally available natural gas.

Indians who visited Foreign Countries during last three years

5689. **SHRI JYOTIRMOY BOSU** : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) how many Indian citizens visited each foreign country on official or non-official invitations during the last three years ;

(b) the party affiliation of each non-official visitor and the names of countries visited; and

(c) the purpose of the visit in each case ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) to (c). Whenever an Indian citizen receives an invitation from abroad foreign governments/institutions or relatives residing abroad, travel can be undertaken, subject to 'P' form regulations, given by the Reserve Bank of India after scrutiny. Reserve Bank of India is regularly publishing in its Monthly Bulletin data showing 'P' form approvals given by them. Data, however, are being maintained purposewise such as 'joining head of family', 'visits to relations', 'Export promotion,' 'employment abroad', etc. In view of this, it will not be feasible to collect any information about the party affiliation of the visitors. Even if information regarding number of Indian citizens who left India to visit foreign countries is

collected through the Reserve Bank records, airlines bookings etc., we would have to approach all the foreign countries to supply information on visits of Indian citizens who reside abroad, and many governments do not keep any data of such visits.

Firms charged with fraudulent use of steel

5690. **SHRI JYOTIRMOY BOSU** : Will the Minister of STEEL AND MINES be pleased to refer to the reply given to Unstarred Question No. 2790 on the 9th August, 1973 regarding the follow-up action against the firms and contractors charged by the CBI for fraudulent use of the steel allotted to them and state :

(a) the stage at which the matter stands now;

(b) the number of cases in which prosecution has been launched;

(c) whether the contractors charged for misappropriation have been black-listed and prosecuted; and

(d) if not, the reasons therefor and when the matter is likely to be finalised?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA) : (a) to (d). Full particulars about upto date position are being collected and will be laid on the Table of the House.

Defence Production

5691. **SHRI BIBHUTI MISHRA** : Will the Minister of DEFENCE be pleased to state :

(a) his reaction to the production of items like Vijayanta Tank, Anti-Aircraft, small arm, Military Trucks of various varieties, Civil Trucks, which are below target and where their actual costs are not made known to the people taking the plea of defence secrecy, and

(b) the reasons for not making the target dates of production known to the public?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). Production of Vijayanta Tank, Anti-Aircraft gun, Small arms, and Military Trucks in the Ordnance Factories has been, by and large, up to the targets. Marginal shortfalls, if any, are sometimes unavoidable on account of

reasons beyond the control of the Ordnance Factories, namely, shortage of power, transport bottleneck, or non-availability of raw materials. However, efforts have always been made to make up these shortfalls. It is not in the public interest to give details of production targets of defence equipment.

श्रमिकों को आचार संहिता और अनुशासन सिखाना

5692. श्री विभूति मिश्र : क्या श्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने विभिन्न क्षेत्रों में और विशेष रूप से सरकारी उपक्रमों में काम कर रहे श्रमिकों को आचार संहिता और अनुशासन में प्रशिक्षण देने तथा उन्हें यह बताने के लिए कि हड़ताल में भाग लेना देश हित के विरुद्ध है किसी निष्पक्ष मशीनरी का गठन किया है ;

(ख) क्या उत्पादकता में वृद्धि करने की आवश्यकता पर जोर देने के लिए भी उस मशीनरी को आदेश दिये गये हैं ; और

(ग) यदि हां, तो तत्सम्बन्धी मुख्य बातें क्या हैं ?

श्रम मंत्रालय में उप-मंत्री (श्री बाल गोविंद वर्मा) : (क) से (ग) : उद्योग में एक स्वैच्छिक अनुशासन जो संहिता जो श्रमिक-प्रबन्धक सम्बन्धों को विनियमित करने की चेष्टा करता है तथा उनके अधिकारों और दायित्वों को घोषित करता है, पहले से ही विद्यमान है। इस संहिता का मुख्य उद्देश्य, जो सरकारी और निजी क्षेत्र के उपक्रमों पर समान रूप से लागू होता है, उद्योग में अनुशासन बनाए रखना है ताकि जहां तक सम्भव हो, उत्पादन, विघ्न और बाधा डाले बिना जारी रह सके। पूर्वाशा यह है कि पत्र, संहिता का अक्षर और भावना

पालन करेंगे। वर्तमान कानूनी उपबन्धों और स्वैच्छिक व्यवस्थाओं के अन्तर्गत, आवश्यकतानुसार, मध्यस्थता, संगठन, न्यायनिर्णयन या विवाचन के द्वारा काम-रोधों को कम करने के लिए औद्योगिक

सम्पर्क तन्त्र के प्रयास भी जारी हैं। औद्योगिक सम्बन्धों पर प्रस्तावित व्यापक विधेयक भी, जिसके सम्बन्ध में ब्यौरे तैयार किए जा रहे हैं, औद्योगिक संपर्क प्रणाली में सम्भव सुधार प्राप्त करने के लिए बनाया गया है।

रेल एवं सड़क पुल

5693. श्री विभूति मिश्र : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उन के मंत्रालय ने परि वहन विभाग को ये निदेश दिये हैं कि कहीं भी रेल एवं सड़क पुल नहीं होना चाहिये ; और

(ख) यदि हां, तो इस का क्या औचित्य है ?

रक्षा मंत्री (श्री जगजीवन राम) : (क) जी नहीं श्रीमन्।

(ख) प्रयत्न नहीं उठता।

Manufacture of Industrial Gases for Public Sector Steel Projects

5694. SHRI TRIDIB CHAUDHURI: Will the Minister of STEEL AND MINES be pleased to state :

(a) the total volume of industrial gases required by the various public sector Steel Projects; and

(b) whether Government have any plans of their own for the manufacture of industrial gases required for their steel factories?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA) : (a) and (b). The information is being collected and will be laid on the Table of the House.

Arrears of Employees Provident Fund

5695. SHRI SOMNATH CHATTERJEE : Will the Minister of LABOUR be pleased to state :

(a) the arrears of contribution to the Employees Provident Fund as on the 31st March, 1973, 30th June, 1973 and 30th September, 1973 respectively;